

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 114
CA No. 33/425/JPR/2020
In
CP No. 195/241(1)/JPR/2019
Under Section 425 of
Companies Act, 2013

In the matter of:

Mr. Shanti Lal Maroo

...Petitioner

Versus

M/s American International Health Management Ltd. & Ors.

...Respondents

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Petitioner : Amol Vyas, Adv.
Prabhansh Sharma, Adv.
For the Respondent : Sandeep Taneja, Adv.
Aditya Vijay, Adv.
Anuroop Singhi, Adv.

ORDER

List the matter on 04.04.2024.

Sdr

(Rajeev Mehrotra)
Technical Member

Sdr

(Deep Chandra Joshi)
Judicial Member

February 08, 2024